

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 394
TO BE ANSWERED ON 05.02.2019**

WELFARE OF SCs

394. DR. P.K. BIJU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schemes including skill development schemes being run by the Government for the welfare of Scheduled Castes (SCs) in the country, State-wise;
- (b) the funds sanctioned, utilised and the achievements made during the last three years, State-wise;
- (c) whether any target has been fixed in this regard; and
- (d) if so, the details thereof and the achievements made, scheme-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (d): The Ministry of Social Justice and Empowerment is implementing various Central Sector and Centrally Sponsored Schemes for the welfare and upliftment of Scheduled Castes population in the country. The detailed State-wise allocation, expenditure, physical targets and achievements for major schemes during last three years are enclosed in Annexures-I to VI

Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No.394 for 05.02.2019
State/UT wise details of the Expenditure incurred during last three years .

Post Matric Scholarship for Scheduled Caste Students (PMS-SC).

(Rs. in Lakh)

S.No.	States/UTs	2015-16		2016-17		2017-18	
		Funds released	Beneficiaries	Funds released	Beneficiaries	Funds released	Beneficiaries
1	Andhra Pradesh	13341.00	600089	14398.00	685102	31742.54	658534
2	Assam	810.00	40236	1690.00	38366	0	23874
3	Bihar	7476.00	155000	4081.00	NA	0	89213
4	Chandigarh	0.00	2600	0.00	3000	145.97	2203
5	Chhattisgarh	628.00	86335	190.00	90871	3902.02	95565
6	Daman & Diu	0.00	156	0.00	170	0	0
7	Delhi	0.00	27064	473.76	NA	0	20100
8	Goa	14.00	247	0.00	108	14.99	280
9	Gujarat	5964.00	159013	5244.00	166582	14339.54	131169
10	Haryana	6867.00	76222	10735.00	94377	0	123062
11	Himachal Pradesh	2700.00	48685	2400.00	55213	7425	33057
12	Jammu & Kashmir	91.00	12452	202.00	4094	1362.76	11040
13	Jharkhand	911.00	33733	2071.00	NA	892.95	20177
14	Karnataka	3840.00	318125	3300.00	297478	39546.98	322606
15	Kerala	1647.00	120667	4267.20	131314	8391	132286
16	Madhya Pradesh	10300.00	288358	3308.00	323642	23042.54	361268
17	Maharashtra	27988.00	524232	10669.00	404656	50497.96	540993
18	Manipur	620.32	4041	583.31	7310	750.56	6566
19	Meghalaya	0.00	133	0.00	146	0	0
20.	Odisha	8995.00	179454	19879.80	106668	4747.56	202125
21	Puducherry	0.00	5426	0.00	NA	0	6241
22	Punjab	8930.00	305822	28008.40	309468	11573.21	274730
23	Rajasthan	8252.00	143602	20056.00	310639	32922.79	191184
24	Sikkim	164.53	291	255.50	328	0	361
25	Tamil Nadu	46064.00	758290	74324.00	796206	43448.24	761114
26	Telangana	12454.00	265108	33166.00	278363	14024.24	212706
27	Tripura	1625.15	16765	1904.68	14943	1991.84	14652
28	Uttar Pradesh	46903.00	947622	27000.00	1095469	25420.46	1238139
29	Uttarakhand	2519.00	20194	7301.00	39864	3969.00	69504
30	West Bengal	2284.00	540976	4369.00	607744	21256.91	382795
	Total	221388.00	5680938	279876.65	5862121	341409.06	5925544

Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No.394 for 05.02.2019
State/UT wise details of the Expenditure incurred during last three years .

Pre-Matric Scholarship for Scheduled Caste Students students studying in classes IX and X

(Rs.in Lakh)

S.No.	States/UTs	2015-16		2016-17		2017-18	
		Funds released	Beneficiaries	Funds released	Beneficiaries	Funds released	Beneficiaries
1	Andhra Pradesh	4335.37	157736	1798.74	139710	0	0
2	Assam	0	0	0.00	0	0	0
3	Bihar	10223.33	453885	0.00	0	0	491564
4	Chandigarh	42	1888	46.75	2078	18.98	2569
5	Chhattisgarh	4662.14	246715	2496.29	119014	0	0
6	D&N Haveli	0.65	58	0.00	0	0	0
7	Daman & Diu	2.65	118	0.00	0	2.68	119
8	Delhi	0.9	40	0.00	0	2.36	104
9	Goa	0	0	0.00	0	0	0
10	Gujarat	1600.00	69045	2100.12	90949	0	0
11	Haryana	3279.66	143537	0.00	0	1500.00	147104
12	Himachal Pradesh	531.13	23572	363.80	16146	143.01	27079
13	Jammu & Kashmir	0	0	129.83	5770	0	0
14	Jharkhand	0	0	0.00	0	0	41305
15	Karnataka	0	0	5819.59	221674	0	0
16	Kerala	1731.06	84250	1654.25	84210	0	75728
17	Madhya Pradesh	4300.00	303397	13352.88	347356	0	0
18	Maharashtra	0	0	0.00	0	0	0
19	Manipur	32.49	1217	0.00	0	38.92	1367
20	Meghalya	0	0	0.00	0	0	0
21	Odisha	5440.43	230920	3140.88	139595	1849.79	217746
22	Punjab	4862.00	222850	2821.02	125161	1843.00	205791
23	Rajasthan	345.55	15358	2101.16	19942	0	0
24	Sikkim	5.22	236	0.00	0	5.74	230
25	Tamilnadu	10297.44	455420	7382.39	350251	0	284495
26	Tripura	199.10	8799	205.48	9133	55.34	14385
27	Uttar Pradesh	0	0	0.00	0	0	0
28	Uttrakhand	579.19	25719	0.00	0	325.53	421000
29	West Bengal	0	0	7201.58	349674	300.12	301845
30	Puducherry	0	0	0	0	196.53	8735
31	Telangana	0	0	0	0	0	41088
	Total	52470.31	2444760	50614.76	2020663	6282	2282254

Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No.394 for 05.02.2019
State/UT-wise details of the Expenditure incurred, Physical Targets & Achievements during last three years
Under Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP)

(Rs. in lakh)
(Beneficiary in No.)

Sl.No.	States/UTs	2015-16				2016-17				2017-18			
		Notional Allocation	Actual Release	Physical Target	Achievement	Notional Allocation	Actual Release	Physical Target	Achievement	Notional Allocation	Actual Release	Physical Target	Achievement
1	Andhra Pradesh	3701.90	3701.90	2468	588	2824.96	2824.96	1883	5604	3377.00	3377.00	2251	NR
2	Assam	1011.29	0.00	674	NR	615.8	607.93	411	NR	1185.00	1413.00	790	NR
3	Bihar	10370.86	10357.00	6914	NR	8214.66	3886.91	5476	NR	6622.00	0.00	4415	NR
4	Chattisgarh	2609.74	1276.14	1740	3545	1699.2	1699.20	1133	2787	1310.00	6807.00	873	2744
5	Gujarat	2261.70	1045.00	1508	900	1756.05	1756.05	1171	NR	1630.00	0.00	1087	NR
6	Goa	23.69	0.00	16	NR	5.04	0.00	3	NR	8.00	0.00	5	NR
7	Haryana	2498.22	0.00	1665	507	1752.26	1752.26	1168	NR	2044.00	1117.00	1363	NR
8	Himachal Pradesh	1323.56	1254.41	882	1413	607.95	607.95	405	275	694.00	1300.00	463	NR
9	Jammu & Kashmir	679.44	512.45	453	NR	307.48	307.48	205	NR	367.00	407.00	245	NR
10	Jharkhand	1788.33	1414.89	1192	745	1099.54	1099.54	733	NR	1591.00	845.00	1061	NR
11	Karnataka	9855.63	9086.84	6570	12778	3197.28	3197.29	2132	6278	4189.00	8189.00	2793	NR
12	Kerala	1497.38	1497.37	998	1043	1049.55	550.73	700	2408	1217.00	1452.00	811	NR
13	Madhya Pradesh	9741.39	9199.34	6494	4600	7880.06	7880.06	5253	1231	4532.00	4759.00	3021	NR
14	Maharashtra	5536.95	3161.20	3691	1298	4234.14	4234.14	2823	2322	5304.00	0.00	3536	NR
15	Manipur	73.18	73.18	49	NR	30.81	26.50	21	NR	52.00	0.00	35	NR
16	Odisha	3845.47	2398.01	2564	15894	2404.72	2404.72	1603	NR	2870.00	5070.00	1913	NR
17	Punjab	6929.70	2708.95	4620	5635	5239.94	5239.94	3493	5033	3541.00	0.00	2361	4121
18	Rajasthan	5973.11	3438.30	3982	1394	4289.57	1441.22	2860	NR	4883.00	5683.00	3255	NR
19	Sikkim	18.98	108.68	13	10	47.77	47.76	32	NR	15.00	150.00	10	NR
20	Tamil Nadu	6649.58	3636.98	4433	NR	4971.17	17846.23	3314	6360	5772.00	5772.00	3848	11533
21	Telangana	2380.75	2380.75	1587	2242	1187.79	3687.79	792	571	2168.00	4168.00	1445	NR
22	Tripura	566.55	1488.14	378	437	905.62	905.62	604	735	348.00	2348.00	232	NR
23	Uttar Pradesh	19316.27	10488.83	12878	25674	16448.92	9201.40	10966	40645	16544.00	11701.00	11029	NR
24	Uttarakhand	962.78	0.00	642	NR	443.28	0.00	296	1503	757.00	0.00	505	NR
25	West Bengal	10727.56	10727.56	7152	24220	8386.44	8386.44	5591	1550	8580.00	8580.00	5720	15325
26	Chandigarh	200.00	44.08	133	NR	200	200.00	133	166	200.00	47.00	133	NR
27	Delhi	130.95	0.00	87	1464	139.21	0.00	93	NR	187.00	0.00	125	NR
28	Puducherry	69.04	0.00	46	NR	60.79	0.00	41	NR	13.00	0.00	9	NR
		110744.00	80000.00	73829	104387	80000.00	79792.12	53333	91418	80000.00	73185.00	53333	33723

NR- Not Reported

Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No.394 for 05.02.2019
State/UT wise details of the Expenditure incurred during last three years .

Under Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.

(Rs.in lakh)

S. No.	States/UTs	2015-16			2016-17			2017-18		
		Funds Allocated	Physical		Funds Allocated	Physical		Funds Allocated	Physical	
			Relief to atrocity victims	Incentive to inter-caste marriage couples		Relief to atrocity victims	Incentive to inter-caste marriage couples		Relief to atrocity victims	Incentive to inter-caste marriage couples
1.	Andhra Pradesh	405.00	4208	1292	1892.73	5408	1221	2609.01	5408	1221
2.	Assam	0.00	NA	NA	0.00	NA	NA	6.00	NA	NA
3.	Bihar	950.00	3209	NA	728.01	2342	NA	1506.67	2342	NA
4.	Chhattisgarh	100.00	531	170	274.97	492	142	507.12	883	205
5.	Goa	7.00	NA	16	13.80	NA	12	7.45	0	20
6.	Gujarat	450.00	1549	491	1438.41	2070	667	3010.755	2287	558
7.	Haryana	160.00	379	359	458.55	487	465	753.625	626	608
8.	Himachal Pradesh	60.00	47	574	281.74	58	364	42.485	173	401
9.	Jharkhand	50.00	NA	NA	84.53	117	NA	183.702	595	0
10.	Karnataka	495.00	1050	2041	2933.46	1912	2145	2864.77	2277	4353
11.	Kerala	494.12	333	1790	0.00	372	1466	1105.46	600	1175
12.	Madhya Pradesh	2250.00	5002	405	4207.00	6303	561	6819.965	8872	620
13.	Maharashtra	1260.00	1013	3405	1600.00	1440	3134	2547.47	1808	5766
14.	Odisha	524.00	1188	558	1050.25	2108	2214	1124.435	1385	1086
15.	Punjab	153.65	26	NA	265.00	NA	500	100.00	NA	1000
16.	Rajasthan	1775.00	1887	304	1400.00	1729	284	3070.695	3648	338
17.	Sikkim	10.00	NA	16	17.00	NA	80	21.00	NA	100
18.	Tamil Nadu	470.00	1329	4088	1724.77	2216	1249	1921.2345	2067	1346
19.	Telangana	448.76	111	784	1147.86	1007	1212	1373.445	1007	641
20.	Tripura	2.00	NA	NA	0.00	NA	NA	14.75	1	0
21.	Uttar Pradesh	1470.00	9291	61	2214.90	11369	45	5100.4705	16507	NA
22.	Uttarkhand	35.47	62	NA	13.02	5	NA	76.488	105	NA
23.	West Bengal	126.00	63	725	300.00	61	1407	409.00	61	756
24.	Chandigarh	1.00	NA	20	10.00	NA	20	10.00	0	20
25.	D&NH	0.00	NA	NA	0.00	NA	NA	0.00	NA	NA
26.	Daman and Diu	10.00	NA	NA	0.00	NA	NA	0.00	NA	NA
27.	NCT of Delhi	35.00	21	3	25.00	18	3	0.00	22	3
28.	Puducherry	165.00	NA	24	175.00	NA	72	400.00	0	36
	Total	11907.00	31299	17126	22256.00	39514	17263	35586.00	50674	20253

Note- (i) NA= Not available.

ANNEXURE-V

Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No.394 for 05.02.2019

State/UT-wise details of the Expenditure incurred during last three years

- Boys Hostel under Babu Jagjivan Ram Chhatrawas Yojana

(Rs. in lakh)

Sl. NO.	States/UTs	2015-16		2016-17		2017-18	
		Expenditure	Beneficiaries	Expenditure	Beneficiaries	Expenditure	Beneficiaries
1	Andhra Pradesh	50.00	220	0.00	0	0.00	0
2.	Himachal Pradesh	86.18	100	60.00	0	0.00	0
3.	Jharkhand	18.26	-	0.00	0	0.00	0
4.	Kerala	0.00	0	0.00	0	0.00	0
5.	Madhya Pradesh	0.00	0	240.00	500	240.00	0
6.	Maharashtra	84.62	100	65.79	0	67.50	0
7.	Orissa	0.00	0	50.00	100	0.00	0
8.	Punjab	23.40	52	71.71	100	26.84	0
9.	Rajasthan	0.00	0	2.50	0	45.00	0
10.	Tamil Nadu	0.00	0	0.00	0	110.66	100
11.	West Bengal	65.80	-	0.00	0	0.00	0
	TOTAL	328.26	472	490.00	700	490.00	100

Annexure referred in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 394 for 05.02.2019

State/UT-wise details of the Expenditure incurred during last three years

• Girls Hostel under Babu Jagjivan Ram Chhatrawas Yojana

(Rs. in lakh)

Sl. NO.	States/UTs	2015-16		2016-17		2017-18	
		Expenditure	Beneficiaries	Expenditure	Beneficiaries	Expenditure	Beneficiaries
1	Assam	84.80	0	0.00	0	718.44	450
2.	Bihar	0.00	0	0.00	0	0.00	0
3.	Haryana	232.29	300	244.17	0	404.89	0
4.	Himachal Pradesh	292.36	100	0.00	0	0.00	0
5.	Jammu & Kashmir	0	0	0.00	0	160.41	50
6.	Kerala	0	0	0.00	0	300.00	100
7.	Madhya Pradesh	0	0	352.34	500	3547.66	800
8.	Maharashtra	163.40	0	90.00	0	103.05	0
9.	Manipur	144.31	205	271.56	0	628.37	0
10.	Odisha	80.00	100	653.73	200	283.73	100
11.	Punjab	89.57	100	571.78	200	273.88	100
12.	Rajasthan	1350.00	450	2.50	0	81.46	0
13.	Sikkim	700.00	200	0.00	0	0.00	0
14.	Tamil Nadu	0.00	0	0.00	0	300.00	100
15.	Tripura	100.00	100	157.50	150	157.50	0
16.	West Bengal	1332.27	200	666.42	200	41.25	0
17.	Karnataka	0.00	0	0.00	0	0.00	0
	TOTAL	4569.00	1755	3010.00	1250	7000.64	1700